

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:18
ANSWERED ON:17.02.2006
DEVELOPMENT OF CLUSTERS UNDER PURA
Adsul Shri Anandrao Vithoba;Tripathy Shri Braja Kishore

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to develop 100 clusters in different States under the 'Provision of Urban Amenities in Rural Areas'(PURA) scheme;
- (b) if so, the details thereof, State- wise and the funds allocated therefor;
- (c) the details of these clusters;
- (d) whether there is any proposal to involve private participation in implementation of PURA, particularly in Maharashtra; and
- (e) if so, the details thereof?

Answer

MINISTER FOR RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (e) A statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 18 due for 17.02.2006

The scheme of PURA was announced by the Hon'ble Prime Minister in his speech on 15th August 2003 on the concept promoted by the Hon'ble President of India to bridge the rural - urban divide and achieving balanced socio - economic development. The Planning Commission moved a Note on PURA before the Cabinet on 14th January 2004. The Cabinet considered the Note submitted by Planning Commission in its meeting held on 20th January 2004 and approved the PURA Scheme in principle.

2. Ministry of Rural Development in consultation with Planning Commission decided to launch a pilot phase for implementation of PURA in seven States selecting one cluster of 10 to 15 villages in each State. The details of States, districts and clusters selected for implementation of Scheme in pilot phase along with the position of funds sanctioned during 2004-05 and approved in 2005 - 06 is tabulated below: -

(In Rs. lakh)

S.No.	State	District	Cluster	Amount Selected in 2004-05	Amount sanctioned approved in 2005-06
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1.	Andhra Pradesh	Annantpur	Rayadurg	150.00	45.20
2.	Assam	Sonitpur	Gohpur	150.00	90.00
3.	Bihar	Muzzafarpur	Motipur	150.00	150.00
4.	Maharashtra	Hingoli	Basmath	100.00	109.38
5.	Orissa	Jagat Singhpur	Kujanga	150.00	200.00
6.	Rajasthan	Bhilwara	Shahpura	150.00	100.00
7.	Uttar Pradesh	Etawah	Bharthana	150.00	107.90
Total:				000.00	802.48

3. Meetings have been convened with Confederation of Indian Industries (CII) with a view to involve them for implementing PURA. CII agreed to engage themselves in implementing PURA. The states selected for the purpose include Maharashtra. Ministry of Rural Development has also written to the concerned State Governments to progress the matter with CII.